

©
കേരള സർക്കാർ
Government of Kerala
2017



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 Vol. VI	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2017 ആഗസ്റ്റ് 15 15th August 2017	നമ്പർ } No. } 33
		1192 കർക്കടകം 30 30th Karkadakam 1192 1939 ശ്രാവണം 24 24th Sravana 1939	

PART IV Private Advertisements and Miscellaneous Notifications

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന തീയതിയും സമയവും—
27-7-2017 രാവിലെ 10.30 മുതൽ 18-8-2017 ഉച്ചയ്ക്ക്
2 മണിവരെ.

ദർഘാസ് ഫോറങ്ങൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും
സമയവും—18-8-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—21-8-2017,
3 മണി.

31-3-2018 വരെ നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ടതാണ്.

ദർഘാസ് നീട്ടി വെയ്ക്കുന്നതിനും യാതൊരു കാരണവും
കൂടാതെ റദ്ദാക്കുന്നതിനുമുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ
നിക്ഷിപ്തമായിരിക്കുന്നതാണ്.

സർക്കാർ വകുപ്പുകളിൽ നിലവിലുള്ള എല്ലാ ദർഘാസ്
നിബന്ധനകളും ഈ ദർഘാസിനും ബാധകമായിരിക്കുന്നതാണ്.
കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയങ്ങളിൽ കോളേജ്
ഓഫീസിൽ നിന്നും അറിയാവുന്നതാണ്.

No. C1/3538/2016. 24th July 2017.

Sealed tenders are invited for the Execution of AMC
to the Incinerators installed in Govt. Ayurveda College
Hospital and Hostel. The tenders should be superscribed
“Tender for the Execution of AMC to the Incinerators
installed in Government Ayurveda College Hospital and
Hostel” and addressed to the Principal, Government
Ayurveda College, Tripunithura.

Tender No.—2/2017-18.

P. A. C.—` 1,20,000.

Cost of tender form (Non-refundable) (Inclusive
of Taxes):

Original—` 420.

Duplicate—` 210.

` 50 will be charged extra towards the postage if the
tender form has to be sent by post.

Date and time for sale of tender form—27-7-2017 to
18-8-2017, 10.30 a. m. to 2 p. m.

Last date and time for receipt of tender—18-8-2017,
2 p. m.

Date and time for opening of tender—21-8-2017,
3 p.m.

Date upto which the rates to be firm—
31-3-2018.

Intending tenderers may on application to the
Principal, Government Ayurveda College, Tripunithura
obtain the requisite tender forms against cash remittance.
The tender form is not transferable. Cheques, Postage
Stamps etc. will not be accepted towards the cost of
forms, the form will not be sent per V.P.P.

Govt. Ayurveda College,
Tripunithura.

Dr. T. K. UMA,
Principal.

**Office of the Cochin Thirumala Devaswom
Committee,
Gosripuram, Kochi-682 002**

Website:gosripuram.org.

Email : Cochinthirumaladevaswom@gmail.com

NOTIFICATION

No. B1-128/92.

27th May 2017.

It is hereby notified for the information of all
concerned that in the special meeting held
on 27-5-2017/13-10-1192 M. E., under the Presidentship
of Sri. R. Mohandas, Advocate, Kochi-2,
Sri. S. Devananda Kamath is elected as President,
Sri. B. Jaganath Shenoy and Sri. V. Sivakumar Kamath are
elected as Managing Adhikaries of the Cochin Thirumala
Devaswom to function from 30-5-2017/16-10-1192 M. E,
onwards.

K. N. MAHESH SHENOY,
Manager.

കൊടുവള്ളി നഗരസഭ

തീരുമാനം

നമ്പർ ജി3/5226/2017.

2017 ജൂൺ 12.

കൊടുവള്ളി നഗരസഭ പരിധിയിൽ ഭിക്ഷാടനവും
വീടുകൾ കയറിയുള്ള കച്ചവടവും അനധികൃത പണപ്പിരിവും
നിരോധിച്ച് ഉത്തരവാകുന്നു.

കൊടുവള്ളി നഗരസഭാ
കാര്യാലയം, കൊടുവള്ളി.

(ഒപ്പ്)
സെക്രട്ടറി,
കൊടുവള്ളി നഗരസഭ.